

Damage due to natural disasters

2796. DR. GYAN PRAKASH PILANIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of damage due to flash floods/cyclonic rains/floods/landslides during the years 2003-04, 2004-05, 2005-06, 2006-07, 2007-08 and 2008-09 in the country in terms of lives lost, cattle loss, property, house, crop etc.;

(b) whether above loss can be quantified in monetary terms and if so, it's approximation;

(c) the total release of funds from CRF/NCCF during the years 2003-04 to 2008-09 and additional amounts spent by State Governments to mitigate misery of flood ravaged areas; and

(d) whether above statistics reveal an alarming scenario caused by endemic flood menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) A details showing the loss of human lives, cattle loss and damage to agriculture cropped area and houses due to cyclonic storms/flash floods/floods/landslides during the years 2003-04 to 2008-09, based on the information received from States/UTs, is given in the Statement (*See below*).

The State Governments are primarily responsible for undertaking relief measures at ground level in the wake of natural calamities. The Government of India supplements the efforts of the State Governments by providing logistical and financial support. This Ministry does not maintain information on loss in monetary terms, since it is very difficult to quantify loss in monetary terms in respect of different sectors. A details, showing the allocation & release of Central Share of Calamity Relief Fund (CRF) and funds released from National Calamity Contingency Fund (NCCF) during the years 2003-04 to 2008-09 and current year, is given in the Statement-II (*See below*).

Keeping in view scenario caused by recurring phenomena of natural calamities including flood menace, the Disaster Management Act, 2005 was enacted which, inter-aila, provide for institutional mechanisms at National, State & District levels preparation of the disaster management plans, ensuring measures by various wings of Government for prevention and mitigating the effects of disasters as well as for undertaking a holistic, coordinated and prompt response to any disaster situation. National Disaster Management Authority (NDMA) has already released guidelines for management of floods to assist Central Ministries, State Governments and other agencies.

The Schemes for flood control are planned, funded and executed by the State Governments concerned. The role of the Central Government is of a technical, catalytic and promotional nature. The Central Government has initiated various measures for assisting the States in the management of floods.

Such measures are expected to reduce the adverse impact of natural disasters in the country.

Statement-I

State-wise details of damage due to heavy rains/Cyclonic rains/floods/ landslides during the year 2003-04 to 2008-09

(Provisional)

Sl.No.	State/UT	Years													
		2003-04				2004-05				2005-06					
		Lives lost (No.)	Cattle lost (No.)	Houses damaged (No.)	Crops area (in lakh ha.)	Lives lost (No.)	Cattle lost (No.)	Houses damaged (No.)	Crops area (in lakh ha.)	Lives lost (No.)	Cattle lost (No.)	Houses damaged (No.)	Crops area (in lakh ha.)		
1	2	3	4	5	6	7	8	9	10	11	12	13	14		
1	Andhra Pradesh	—	—	—	—	—	—	—	—	114	4956	120404	3.34		
2	Arunachal Pradesh	43	12785	2115	0.48	11	—	—	0.92	10	636	6572	0.12		
3	Assam	30	108	4641	3.82	448	2256	589064	12.58	27	—	735	0.33		
4	Bihar	241	106	45175	6.05	731	2673	897427	13.95	51	—	4266	0.56		
5	Chhattisgarh	30	3058	44367	0.85	—	—	—	—	37	470	22155	0.41		
6	Gujarat	139	1071	13878	1.09	171	637	30000	—	213	7563	161622	3.66		
7	Goa	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00		
8	Haryana	—	—	—	—	21	766	5000	0.81	11	66	3647	0.12		
9	Himachal Pradesh	89	452	2924	0.16	3	2	92	0.58	15	3081	2872	0.58		
10	Jammu & Kashmir	—	—	—	—	—	—	—	—	3	86	357	0.01		
11	Jharkhand	—	—	—	—	—	—	—	—	—	—	—	—		

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12	Karnataka	29	23	4183	0.07	—	—	—	—	160	13000	110498	2.43
13	Kerala	32	—	2886	0.28	139	—	15788	—	131	1509	20527	0.60
14	Madhya Pradesh	18	735	30511	1.27	—	—	—	—	86	45638	223022	0.05
15	Maharashtra	260	977	9459	—	283	552	4468	1.00	1108	31251	591224	10.00
16	Manipur	—	—	—	—	—	—	—	—	—	—	—	—
17	Meghalaya	3	—	3	—	3	4913	2604	—	1	115	67	—
18	Mizoram	—	—	—	—	6	—	2	—	2	8	27	0.08
19	Nagaland	—	—	—	—	—	—	211	0.00	15	—	214	—
20	Orissa	60	2474	184843	4.78	7	—	95	0.40	22	—	5410	3.45
21	Punjab	—	—	—	—	17	482	12434	0.28	25	116	268	1.04
22	Rajasthan	—	—	2564	0.17	—	—	—	—	82	435	12981	0.34
23	Sikkim	—	—	—	—	4	—	300	—	10	63	390	0.26
24	Tamil Nadu	—	—	—	—	78	92	30966	1.55	252	1468	757852	4.47
25	Tripura	—	—	—	—	3	—	14043	—	—	—	—	—
26	Uttar Pradesh	980	3304	322244	12.92	25	—	—	—	203	259	72729	3.67
27	Uttarakhand	20	300	499	—	43	16	38	—	113	277	1712	—
28	West Bengal	18	—	11917	0.04	2	—	768	0.45	7	—	461	—
1	Puducherry	0	0	0	—	0	0	0	0.00	—	—	—	—

Neg. = negligible

(Provisional)

Sl.No.	State/UT	Years											
		2006-07			2007-08			2008-09					
		Lives lost (No.)	Cattle lost (No.)	Houses damaged (No.)	Cropped area affected (in lakh ha.)	Lives lost (No.)	Cattle lost (No.)	Houses damaged (No.)	Cropped area affected (in lakh ha.)	Lives lost (No.)	Cattle lost (No.)	Houses damaged (No.)	Cropped area affected (in lakh ha.)
1	2	15	16	17	18	19	20	21	22	23	24	25	26
1	Andhra Pradesh	247	366308	322074	8.14	296	56112	658072	6.67	148	6692	47239	4.26
2	Arunachal Pradesh	—	—	—	—	4	14736	12987	0.28	57	3510	17100	1.74
3	Assam	7	20	2367	0.11	142	1660	414444	6.75	40	8004	91367	3.14
4	Bihar	26	19	17447	0.75	976	988	690466	16.62	527	19323	236621	3.68
5	Chhattisgarh	37	9663	16820	0.15	16	53	12482	0.026	2	2	5752	0.016
6	Gujarat	293	8421	161626	7.47	486	9707	41756	4.68	94	240	907	—
7	Goa	—	—	5	0.00	3	—	1100	neg.	10	2	218	—
8	Haryana	6	—	—	—	—	—	—	—	15	29	390	0.53
9	Himachal Pradesh	48	846	4379	0.94	98	3087	10820	1.13	146	3626	16838	1.55
10	J&K.	26	2677	11836	0.61	—	—	—	—	—	—	—	—
11	Jharkhand	5	101	3011	0.03	2	2	986	0.01	1	1	1411	neg.
12	Karnataka	123	236	20440	1.55	248	15689	249046	7.46	167	568	17665	1.59
13	Kerala	180	2269	114435	0.24	281	2813	60129	1.77	76	8	9754	0.06
14	Madhya Pradesh	168	6107	129998	—	76	307	18321	0.04	16	1138	10039	—

1	2	15	16	17	18	19	20	21	22	23	24	25	26
15	Maharashtra	423	134.17	5945.16	12.59	155	1477	47045	—	98	178	6314	0.14
16	Mizoram	—	—	—	—	12	8	2243	0.04	—	—	—	—
17	Orissa	90	1656	120356	3.09	91	662	104712	3.19	110	1366	245211	4.45
18	Punjab	8	16	224	0.02	7	18	527	0.28	38	90	13170	2.07
19	Rajasthan	146	42253	254844	17.36	63	5114	10058	neg.	68	18	4129	—
20	Sikkim	—	—	—	—	12	911	1440	neg.	—	—	—	—
21	Tamil Nadu	23	67	444	17.37	95	1189	25998	5.85	185	3942	158808	5.97
22	Tripura	4	—	—	—	8	—	3	—	—	—	—	—
23	Uttar Pradesh	508	588	—	—	261	167	165064	5.13	1210	769	191718	4.98
24	Uttarakhand	—	—	—	—	83	275	979	—	104	—	850	—
25	West Bengal	36	697	160575	0.45	348	4154	996948	24.91	288	3924	439982	1.25
1	Puducherry	—	268	285	neg.	2	199	1415	0.3	4	404	131422	0.137

Statement-II

Statement showing State-wise details of allocation and releases of CRF/NCCF during the years 2003-04 to 2008-09

(Rs. in crore)

Sl.No.	State	Allocation under CRF								Centre's share of CRF released									
		2003-04		2004-05		2005-06		2003-04		2004-05		2005-06		2003-04		2004-05		2005-06	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1	Andhra Pradesh	229.28	240.74	344.08	171.96	180.56	258.06	116.75	87.20	100.00	—	—	—	—	—	—	—	—	—
2	Arunachal Pradesh	13.92	14.61	28.3	10.44	10.96	21.23	29.79	9.09	68.44	—	—	—	—	—	—	—	—	—

1	2	3	4	5	6	7	8	9	10	11
3	Assam	117.49	123.36	193.06	44.06	136.58	72.40	0.00	211.56	0.00
4	Bihar	77.52	81.4	148.93	29.07	90.12	56.85	0.00	398.92	0.00
5	Chhattisgarh	31.8	33.38	111.75	11.92	36.96	41.91	26.83	52.74	0.00
6	Goa	1.44	1.51	2.11	1.6	1.13	0.79 *	0.00	0.00	0.00
7	Gujarat	186.84	196.18	246	140.13	147.14	184.50	32.41	55.00	304.31
8	Haryana	94.12	98.83	124.38	70.59	74.12	83.95	2.20	0.00	0.00
9	Himachal Pradesh	50.34	52.86	100.69	37.75	39.64	75.52	0.30	0.00	112.97
10	Jammu & Kashmir	40.4	42.42	86.46	30.3	31.82	64.84	0.00	50.00	309.77
11	Jharkhand	65.63	68.91	126.07	71.49	50.45	94.56	0.00	0.00	0.00
12	Karnataka	86.32	90.64	114.66	64.74	67.98	86.00	316.47	63.62	358.85
13	Kerala	77.84	81.73	85.5	58.38	61.3	64.13	0.00	206.00	17.94
14	Madhya Pradesh	72.51	76.13	254.23	64.39	57.1	190.67	36.72	1.70	0.00
15	Maharashtra	181.98	191.08	222.9	172.32	107.48	167.18	77.46	173.23	667.25
16	Manipur	3.32	3.49	5.56	0.00 *	0.00 *	0.00 *	0.00	0.00	0.00
17	Meghalaya	4.56	4.79	11.29	3.42	3.59	4.24	0.00	6.16	0.00
18	Mizoram	3.44	3.61	6.58	2.52	4	2.47	0.00	10.68	0.00
19	Nagaland	2.27	2.38	3.83	1.66	2.64	1.44 #	0.00	1.81	0.00
20	Orissa	126.72	133.06	301.54	96.04	99.79	226.16	104.43	53.44	0.00
21	Punjab	142.06	149.17	146.03	106.56	111.87	54.76	0.00	0.00	0.00
22	Rajasthan	239.63	251.61	416.64	134.79	188.71	311.73	512.74	216.79	0.00
23	Sikkim	8	8.4	17.53	8.86	6.3	13.16	0.00	9.90	0.00

1	2	3	4	5	6	7	8	9	10	11
24	Tamil Nadu	118.82	124.76	209.08	89.11	93.57	78.41 *	289.45	783.14	1131.91
25	Tripura	6.02	6.32	12.85	0	9.25	0.00 *	0.00	0.05	0.00
26	Uttar Pradesh	169.33	177.81	295.94	127	133.36	221.95	41.87	192.10	0.00
27	Uttaranchal	37.47	39.34	94.69	41.48	29.5	71.02	0.00	0.00	0.00
28	West Bengal	117.04	122.89	234.73	87.78	92.17	176.05	0.00	0.00	0.00
	Total	2306.1	2421.41	3944.41	1667.35	1868.09	2622.94	1587.42	2583.12	3051.44

Statement showing State-wise details of allocation and releases of CRF/NCOF during the years 2003-04 to 2008-09

(Rs. in crore)
(Rs. in crore)

Sl.No.	State	Allocation Under CRF Centre's share of CRF released						Released from NCOF			
		2006-07	2007-08	2008-09	2006-07	2007-08	2008-09	2006-07	2007-08	2008-09	
1	Andhra Pradesh	361.28	379.35	398.31	335.48	219.99	298.73	203.06	37.51	29.82	
2	Arunachal Pradesh	29.12	29.97	30.87	21.84	22.48	23.15	44.38	0.00	26.40	
3	Assam	198.62	204.48	210.63	221.37 #	153.36	157.97	0.00	0.00	300.00	
4	Bihar	153.23	157.74	162.48	55.85 *	233.24 #	121.86	0.00	0.00	1000.00	
5	Chhattisgarh	114.98	118.35	121.91	150.33	66.57	45.72	0.00	0.00	0.00	
6	Goa	2.21	2.32	2.44	2.45	1.74	1.83	0.00	0.00	0.00	
7	Gujarat	258.30	271.22	284.77	246.87	48.57	315.29 #	545.69	0.00	0.00	
8	Haryana	130.60	137.13	143.99	107.28	102.85	54.00	0.00	0.00	0.00	
9	Himachal Pradesh	103.60	106.65	109.87	77.70	79.99	103.63	25.14	24.59	40.33	

	1	2	12	13	14	15	16	17	18	19	20
10	Jammu & Kashmir	88.96	91.58	94.33	66.72	68.68	35.38	0.00	13.51	0.00	
11	Jharkhand	129.71	133.53	137.55	48.64	148.79 *	51.58	0.00	0.00	0.00	
12	Karnataka	120.39	126.41	132.73	113.98	71.11	99.55	384.97	68.89	189.11	
13	Kerala	89.77	94.26	98.98	67.33	70.70	74.23	0.00	50.81	9.48	
14	Madhya Pradesh	261.58	269.29	277.39	246.67	151.48	208.04	30.85	0.00	0.00	
15	Maharashtra	234.05	245.75	258.04	220.00	47.70	0.00 *	589.90	168.92	0.00	
16	Manipur	5.72	5.89	6.05	0.00 *	10.67 #	4.48 #	0.00	0.00	5.45	
17	Meghalaya	11.61	11.95	12.31	12.95	8.96	9.23	0.00	0.00	0.00	
18	Mizoram	6.77	6.97	7.19	5.01	7.77 #	0.00 *	0.00	8.81	49.60	
19	Nagaland	3.94	4.05	4.16	0.00 *	7.42 #	3.12	0.81	0.00	0.00	
20	Orissa	310.24	319.38	328.97	291.34	180.87	324.50	25.00	0.00	98.87	
21	Punjab	153.33	160.99	169.04	112.26	178.24 #	126.78	0.00	0.00	0.00	
22	Rajasthan	436.42	458.25	481.16	413.66	257.34	360.87	100.00	0.34	0.00	
23	Sikkim	18.04	18.57	19.13	0.00 *	27.46 #	14.35	5.20	0.00	8.36	
24	Tamil Nadu	219.53	230.51	242.03	243.06	172.88	229.17	0.00	0.00	522.51	
25	Tripura	13.22	13.61	14.03	14.60 #	10.07 #	10.37 #	0.00	0.00	0.00	
26	Uttar Pradesh	304.48	313.45	322.87	228.36	235.10	242.15	0.00	0.00	0.00	
27	Uttarakhand	96.59	98.58	100.67	36.22	73.19 #	112.47 #	7.06	0.00	0.00	
28	West Bengal	241.50	248.62	256.09	181.12	186.47	192.07	0.00	0.00	0.00	
	Total	4097.79	4258.85	4427.99	3521.07	2842.67	3220.48	1962.06	373.38	2279.92	

* Center's share of CRF has not been released for want of information relating to crediting of earlier released funds, utilisation certificate and annual report.
including arrears of CPF for the previous year.